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RETURN OF ASSETS AND LIABILITIES AS ON DECEMBER, 31, 2011.

1. Name of the Government Servant : Rajeev Bhardwaj
2. Service to which he belongs : Himachal Judicial Service
3. Total Length of Service upto date
 - i) in Non Gazetted rank : N.A.
 - ii) in Gazetted rank : Joined as on 05-12-1988.
4. Present Post held and place of Posting : President, District Consumer Disputes Redressal Forum, Mandi, H.P.
5. Total annual income from all Sources during the calendar year immediately preceding the 1st April, 2010. : 13,87,100/-
6. Declaration :

I hereby declare that the return enclosed namely Forms I to V are complete, true and correct as on 31-12-2011 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of the Central services (Conduct) Rules, 1964.

Date: 25-5-12

Signature 

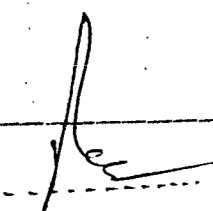
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FORM NO. I

Statement of immovable property on 31st Dec., 2011 (e.g. Lands, House, Shops, Other Buildings, etc.)

Sr. No	Description of property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property	Extent of interest
1.	2.	3.	4.	5.	6.
1.	Agriculture Land	Village Nalyana, P.O. Tihra, Tehsil, Sarkaghat, District Mandi, H.P.	Around about 90 bighas	Ghasni/ober Doem etc.	H.U.F. property
2.	Horticulture Land	Village Jubal Chendesh, Tehsil Rajgarh, District Sirmour.	8 Bighas	Ghasni etc.	Full interest.
3.	House	Solan town, District Solan, H.P.	Near about 190 Sq. feet.	N.A.	Earlier 140 Sq. feet land was purchased in the name of my father in 1990. Subsequently, 50 sq. feet land was purchased.

If not in own name, State in whose name held and his/her relationship, if any to the Government servant.	Date of acquisition	How acquired (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of persons from whom acquired (address and connection of the Government Servant, if any, with the person/persons concerned) please see Note 1 below	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority, if any	Total annual income from the property	Remarks
7.	8.	9.	10.	11.	12.	13.
Earlier the property was in the name of my father.	---	Ancestral property	---	N.A.	The land is being cultivated by my uncles and I have not asked them for the account.	
---	1976	Gift	---	N.A.	Income around about 10/15 thousands.	
After the death of my father mutation has been attested in favour of 4 persons including me but the property is not partitioned.	1990 & around about 1999.	Purchased	---	Sanction was taken by my father.	Four sets have been rented out but the rent is taken by my mother.	

Signature 
 Dated 25/5/12

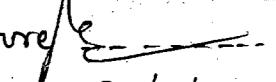
Form No. II

Statement of liquid assets on the 31st Dec., 2011.

- (1) Cash and Bank balances exceeding 3 months' emoluments.
- (2) Deposits, Loans advances and investments (such as shares, securities, Debentures, etc.)

Sr. No.	Description	Name and Address of Company, Bank, etc	Amount
1.	2.	3.	4.
1.	Saving Bank account/salary account	Punjab National Bank, Mandi, H.P.	Rs. 1,71,432/- Approx.
2.	Saving Bank account	State Bank of Patiala, Shimla, H.P.	Rs. 9,771/- Approx.
3.	Saving Bank account	Jogindra Co-operative Bank, Solan, H.P.	Rs. 25,000/- Approx.
4.	FDR (FDR No. 121464)	UCO Bank	Rs. 50,000/-
5.	FDR (FDR No. 121465)	UCO Bank	Rs. 64,000/-
6.	FDR (FDR No. TAH 155096)	Punjab National Bank, Mandi, H.P.	Rs. 5,00,000/-

If not in own name, name and address of person in whose name held and his/her relationship with the Government Servant	Annual Income derived	Remarks
Self.		
Self.		
Self.		
Self	Amount deposited on 22-Jan, 2011 and will mature on 22 nd April, 2012.	
Self	-- do --	
Self	Amount deposited on 14-09-2011 and will mature on 29-09-2014.	

Signature 
 Dated 25/5/12

FORM-III

Statement of movable property on as on the 31st Dec., 2011.

Sr. No.	Description of items	Price or value at the time of acquisition and /or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or installments basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant	How acquired with approximate date of acquisition	Remarks
1.	2.	3.	4.	5.	6.
1.	Refrigerator	Rs. 14,000/- Approx.	N.A.		
2.	Tele vision	Rs. 40,000/- --do--	N.A.		
3.	Was hing machine	Rs. 12,000/- --do--	N.A.		
4.	Maruti Car 800	Rs. 1,93,000/- near about	--	Out of Rs. 1,93,000 loan of Rs 1,50,000/- was sanctioned by the Govt. through the Hon'ble High Court. Remaining money was contributed by me and my wife who is also Govt. servant. Car was purchased in July, 1996.	
5.	Maruti Dzire	5,55,000/-	--	15-10-2010, Purchased.	

Signature

Dated

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FORM NO. IV

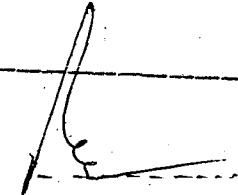
Statement of Provident Fund and Life Insurance Policy on

Insurance Policies

Sr. No.	Policy No. and date of policy	Name of Insurance Company	Sum insured/ date of maturity	Amount of annual premium	Type of Provident Funds/GPF/CPF account No.
1.	2.	3.	4.	5.	6.
1.	No. 150005606 dated 8-8-89	Life Insurance Corporation of India	Rs. 1,00,000/- policy shall mature in the year, 2014.	5,345/-	GPF No. HP-03-2015

Provident Funds

Closing balance as last reported by the Audit/Accounts Officer along with date of such balance	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in this column)
7.	8.	9.	10.
Rs. 19,81,581/- as on 31-03-2011	Rs. 3,37,218/-	23,18,799/-	

Signature 

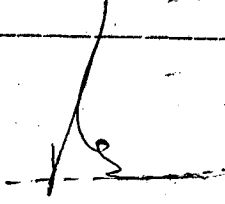
Dated 25/5/12

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Form No. V

Statement of Debts and Other Liabilities as on the 31st Dec., 2011.

Sr. No.	Amount	Name and Address of Creditor	Date of incurring Liability	Details of Transaction	Remarks
1.	2.	3.	4.	5.	6.
Not applicable					

Signature 

Dated : 25/5/12